

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 635
TO BE ANSWERED ON FRIDAY, 20th July, 2018
29 ASHADHA, SAKA 1940**

Funds for Developmental Schemes of States

635. SHRI SUNIL KUMAR MONDAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government proposes to allocate more funds to the States which are performing well in implementation of various developmental schemes and if so, the details thereof; and
- (b) whether any guidelines have been issued in this regard and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)**

- (a) & (b) Allocation of funds to the States are made under various welfare schemes by the Ministries/Departments concerned on the basis of approved guidelines of the schemes. The releases made to the States are governed by General Financial Rules (GFR) and availability of funds within Gross Budgetary Support (GBS) with the Central Government. There is no allocation of funds to the States based on performance for the implementation of developmental schemes.
